

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/12080/A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Kamrup (M), Guwahati.

Dated, Guwahati the 20<sup>th</sup> December, 2024.

Sub: **Civil vacation.**

Ref:- Your Letter No. DJK/Esstt./13657, dtd. 12.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail civil vacation from 22.12.2024 to 31.12.2024** (sufficing 01.01.2025), **along with station leave permission from the morning of 22.12.2024 till the evening of 01.01.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in-charge of your Court and Office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-111/2012/12081-12082/A dated , 20-12-24**

Copy to:-

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court, Guwahati.

*sd/-*  
**JT. REGISTRAR (VIGILANCE)**